

29.10.98.

from Mr. S.L. Jain J.M

None for the parties. Adjourned.
List this case for final hearing on

Mr

27.1.99.

By

J.M.

no RA filed

05-4-99

Honble Mr. G. Ramakrishnan J.M.

D.R (J)

27.1.99

No sitting in Court
No. I today. Adjourned
to 5.4.99 for hearing

Proc
Q

None for the applicant
Mr. Sadhana Srinivasan,
Counsel for the respondents
None was present for the
applicant on 29-10-98. It
would appear that the
applicant has lost
interest in the matter.
Therefore this case is
dismissed in default
and for non-prosecution

By
A.M.

Q